- (c) whether it is also a fact that there is a risk of a double tragedy, with massive outflow of radiation from the atomic reactors and other highly hazardous units, alongwith collapsing buildings; and
- (d) if so, the action taken or proposed to be taken by Government to prevent the impending tragedy?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) Yes, Sir.

- (b) Neither the detailed study carried out in the past by the Department of Earthquake Engineering, Unversity of Roorkee nor the examination after the publication of the press report, in question reveals evidence to suggest the existence of any seismogenic fault system, including the trijunctional feature mentioned in the said press report, which could be said to make the Trombay site of the Bhabha Atomic Research Centre extremely prone to earth quakes.
 - (c) There is no such risk.
 - (d) Does not arise.

Proposals for dialogue by Kashmiri Group in POK

559. SHRIMATI VEENA VERMA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government and received appeals and representations from Kashmiri groups in Pak-occupied Kashmir, through their London based outfit, the Kashmir International Front and others for talks with Government on the eve of the recent General Elections to lok Sabha in J&K; and
- (b) if so, the details in this regard and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMNIYAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

to Questions

Low Wages to Women under Jry in Maharashtra

560. MISS SAROJ KHAPARDE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that a concurrent evaluation study of Jawahar Rozgar Yojana (JRY) revealed that there is a disparity in the average wages paid per manday to male and female unskilled workers in Maharashtra:
 - (b) if so, what are the details thereof; and;
- (c) what action Government propose to take to remove the inequality and expolitation of rural women wokers in Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA):

- (a) Yes, Sir.
- (b) The concurrent evaluation of JRY (January-December, 1992) survey results reveal that there was a disparity in the average wage paid per manday to a male and female unskilled workers in Maharashtra (male Rs. 18.18 and female Rs. 14.01)
- (c) The guidelines for implementation of JRY circulated to all States/UTs stipulate that "under Section 4 and 5 of the Equal Remuneration Act, 1976 a duty has been cast on the employer to pay equal remuneration to men and women workers for same work or work of similar nature as well as not to discriminate while recruiting men and women workers". The concurrent evaluation (January-December. 1992) was